



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2017-18/143

DBR.AML.No.8528/14.06.056/2017-18

March 23, 2018

All Regulated Entities

Dear Sir/Madam,

Implementation of UNSCR 2397 (2017), pertaining to Democratic People's Republic of Korea (DPRK)

Please find [enclosed](#) a copy of the 'Order' issued by Ministry of External Affairs dated March 5, 2018, published in the Gazette of India on implementation of United Nations Security Council Resolutions 2397 (2017) on Democratic People's Republic of Korea.

2. Regulated Entities (REs) may take note of the gazette notification and ensure compliance with the same.

Yours faithfully,

(Dr. S. K. Kar)
Chief General Manager

Encl: As above

बैंकिंग विनियमन विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 13वीं मंजिल, शहीद भगत सिंह मार्ग, मुंबई - 400 001
फोन: 022-22701203, फेक्स: 022-22701239, ई-मेल: cgmaml@rbi.org.in, वेबसाइट: www.rbi.org.in

Department of Banking Regulation, Central Office, Central Office Building, 13th Floor, Shahid Bhagat Singh Marg, Fort, Mumbai – 400 001
Phone : 022-22701203, Fax : 022-22701239, E-mail : cgmaml@rbi.org.in, Website : www.rbi.org.in

हिंदी आसान है. इसका प्रयोग नलाइए

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